

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision

MEETING NUMBER : 41/82-ALC4/2009 MEETING DATE : 05.01.2010

The Meeting No.41/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 scheduled to be held on 05.01.2010 was actually held on 06.01.2010 under the Chairmanship of Addl DGFT, Shri V.K. Gupta in his chamber.

Following members were present:-

1. Shri P.P. Shrivastava, Dy.IA, Department of C&PC
2. Shri D.N. Mathur, Dy. IA, Department of Pharmaceuticals
3. Shri Rajinder Pal Singh, Dy. DGFT
4. Shri Shyam Lal, FTDO

Case No.B-386	M/S Lupin Ltd.
Norms Committee Meeting No.41/82	F.No.01/82/162/00763/AM10
Meeting Date:05.01.2010	RA F.No.03/95/040/00054/AM08
Adv.Lic.No.0310427685 dated 24.04.2007	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No.B-387	M/S Gulbrandsen Chemicals Pvt. Ltd.
Norms Committee Meeting No.41/82	F.No.01/82/050/01600/AM09
Meeting Date:05.01.2010	RA F.No.34/24/040/00197/AM09
Adv.Lic.No.3410023334 dated 29.01.2009	
Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.	

Case No.B-388	M/S Kores (India) Ltd.
Norms Committee Meeting No.41/82	F.No.01/82/162/00115/AM09
Meeting Date:05.01.2010	RA F.No.03/94/040/01072/AM08
Adv.Lic.No.0310460250 dated 06.02.2008	
Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.	

Case No.B-389	M/S Jubilant Organosys Ltd.
Norms Committee Meeting No.41/82	F.No.01/82/050/00843/AM07
Meeting Date:05.01.2010	RA F.No.05/24/040/00455/AM07
Adv.Lic.No.0510189933 dated 31.08.2006	

Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.

Case No.B-390	M/S Glenmark Pharma Ltd.
Norms Committee Meeting No.41/82	F.No.01/82/162/00137/AM08
Meeting Date:05.01.2010	RA F.No.03/94/040/00412/AM08
Adv.Lic.No.0310437384 dated 25.07.2007	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No.B-391	M/S Coral Drugs Pvt.Ltd.
Norms Committee Meeting No.41/10	F.No.01/82/050/00528/AM09
Meeting Date: 05.01.2010	RA F.No.05.24/040/00981/AM08
Adv.Lic.No.0510218739 dated 31.03.2008	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No. B-392	M/s HETERO LABS Ltd.
Norms Committee Meeting No. 41/10	File No. 01/82/050/01403/AM09/DES-III
Meeting Date 05.01.2010	RAF No. 09/24/040/000342/AM09
Adv. Lic. No. 0910036287 dated 12.12.2008	

Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. 35011/289/2009-PI-III dated 29.12.2009 and in consultation with technical authority present in meeting decided to revise norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Nevirapine	1 kg.	1.	Malononitrile	1.0722 kg
		2.	Methylene Chloride	4.00 kg
		3.	Phosphorous Oxychloride	4.2611 kg
		4.	Phosphorous Pentachloride	0.5781 kg
		5.	2-Chloro Nicotinic Acid	1.1059 kg
		6.	Pyridine	0.566 kg
		7.	Methyl Tert. Butyl Ether	3.010 kg
		8.	Cyclopropylamine	1.20 kg

RA concerned may take further necessary action as per above decision of NC. The earlier decision taken in 38/82 meeting held on 23.12.2008 may be treated as withdrawn.

Case No. B-393	M/s HETERO LABS Ltd.
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Norms Committee Meeting No. 41/10		File No. 01/82/050/01358/AM09/DES-III		
Meeting Date 05.01.2010		RAF No. 09/24/040/000321/AM09		
Adv. Lic. No. 0910036216 dated 05.12.2008				
Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. 35011/289/2009-PI-III dated 29.12.2009 and in consultation with technical authority present in meeting decided to revise norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Nevirapine	1 kg.	1.	Malononitrile	1.0722 kg
		2.	Methylene Chloride	4.00 kg
		3.	Phosphorous Oxychloride	4.2611 kg
		4.	Phosphorous Pentachloride	0.5781 kg
		5.	2-Chloro Nicotinic Acid	1.1059 kg
		6.	Pyridine	0.566 kg
		7.	Methyl Tert. Butyl Ether	3.010 kg
		8.	Cyclopropylamine	1.20 kg
RA concerned may take further necessary action as per above decision of NC. The earlier decision taken in 38/82 meeting held on 23.12.2008 may be treated as withdrawn.				

Case No. B-394	M/s CONCORD Biotech Ltd.
Norms Committee Meeting No. 41/10	File No. 01/82/050/01035/AM09/DES-III
Meeting Date 05.01.2010	RAF No. 08/24/040/000138/AM09
Adv. Lic. No. 0810074890 dated 22.9.2008	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No. B-395	M/s. MOREPEN LABS Ltd.
Norms Committee Meeting No. 41/10	File No. 01/82/050/00229/AM09/DES-III
Meeting Date 05.01.2010	RAF No. 05/24/040/000650/AM08
Adv. Lic. No. 0510212495 dated 26.11.2007	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No. B-396	M/s CIPLA Ltd.
Norms Committee Meeting No. 41/10	F. No. 01/82/050/00406/AM08 F.No.01/82/050/00408/AM08 F.No.01/82/050/00110/AM09
Meeting Date 05.01.2010	RA.F. No. 03/94/040/000250/AM08 RA.F.No.03/94/040/000383/AM08 RA.F.No.03/94/040/001099/AM08

Adv. Lic. No. 0310432136 dated 8.6.2007, Adv.Lic.No.0310436156 dated 13.7.2008 Adv.Lic.No.0310459961 dated 4.2.2008	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No. B-397	M/s CIPLA Ltd.
Norms Committee Meeting No. 37/10	File No. 01/82/050/00446/AM08/DES-III
Meeting Date 05.01.2010	RAF No. 03/94/040/000857/AM08
Adv. Lic. No. 0310450548 dated 16.11.2007	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No. B-398	M/s CIPLA Ltd.
Norms Committee Meeting No. 41/10	File No. 01/82/050/00447/AM08/DES-III
Meeting Date 05.01.2010	RAF No. 03/94/040/000860/AM08
Adv. Lic. No. 0310450692 dated 19.11.2007	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No. A-186	M/s Shree Ganesh Remedies Pvt. Ltd.
Norms Committee Meeting No. 41/10	File No. 01/82/050/00243/AM08/DES-III
Meeting Date 05.01.2010	RAF No. 34/24/040/00166/AM07
Adv. Lic. No. 3410018711 dated 03.05.2007	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No. A-187	M/s HETERO Drugs Ltd.,
Norms Committee Meeting No. 41/10	File No. 01/82/0162/00094/AM10/DES-III
Meeting Date 05.01.2010	RAF No. 09/24/040/00013/AM10
Adv. Lic. No. 0910037741 dated 23.4.2009	
The case has already been approved on line in this meeting.	

Case No. A-188	M/s INTAS PHARMA Ltd.,
Norms Committee Meeting No. 41/10	File No. 01/82/0162/00205/AM10/DES-III
Meeting Date 05.01.2010	RAF No. 08/24/040/07/AM10
Adv. Lic. No. 0810079232 dated 9.4.2009	

Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.

Case No. A-189	M/s MATRIX LAB Ltd.
Norms Committee Meeting No. 41/10	File No. 01/82/0162/0093/AM10/DES-III
Meeting Date 05.01.2010	RAF No. 03/95/040/334/AM09
Adv. Lic. No. 0910037757 dated 23.4.2009	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No. A-190	M/s ENALTEC LABS Ltd.,
Norms Committee Meeting No. 41/10	File No. 01/82/0162/00166/AM10/DES-III
Meeting Date 05.01.2010	RAF No. 03/94/040/01133/AM09
Adv. Lic. No. 0310514629 dated 3.4.2009	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No. A-191	M/s Navin Fluorine International Ltd.
Norms Committee Meeting No. 37/10	File No. 01/82/050/00408/AM09/DES-III
Meeting Date 08.12.2009	RAF No. 03/95/040/00039/AM09
Adv. Lic. No. 0310469298 dated 23.04.2008	
Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.	

Case No. C-26	M/s. LUPIN Ltd.,
Norms Committee Meeting No. 41/10	File No. 01/82/0162/00532/AM08/DES-III
Meeting Date 05.01.2010	
Modification of SION No. A-225	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No. C-27	M/s. LUPIN Ltd.,
Norms Committee Meeting No. 41/10	File No. 01/82/0162/00853/AM09/DES-III
Meeting Date 05.01.2010	
Modification of SION No. A-390	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No.C-28	M/S Gulbrandsen Chemicals Pvt. Ltd.
NC Meeting No.41/AM10	F.No.01/82/162/00210/AM09
Meeting Date:05.01.2010	
Case decided to defer case for 02.02.2010 for comments of Department of C&PC.	

1	Case No.:10/28/82-ALC4/2008	Party Name:LUPIN LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Approved
	HQ File :01/82/050/01059/AM09/	RLA File :03/95/040/00374/AM09/	Lic.No/Date:0310487704 24.09.2008	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

2	Case No.:17/43/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01526/AM09/	RLA File :03/94/040/00899/AM09/	Lic.No/Date:0310501723 07.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

3	Case No.:10/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01545/AM09/	RLA File :03/94/040/00538/AM09/	Lic.No/Date:0310502325 13.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

4	Case No.:25/43/82-ALC4/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01534/AM09/	RLA File :02/24/040/00248/AM09/	Lic.No/Date:0210122139 13.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

5	Case No.:7/44/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01542/AM09/	RLA File :03/94/040/00931/AM09/	Lic.No/Date:0310502289 13.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

6	Case No.:9/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01544/AM09/	RLA File :03/94/040/00537/AM09/	Lic.No/Date:0310502324 13.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

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7	Case No.:4/44/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01539/AM09/	RLA File :09/24/040/00385/AM09/	Lic.No/Date:0910036721 15.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

8	Case No.:5/44/82-ALC4/2008	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01540/AM09/	RLA File :09/24/040/00350/AM09/	Lic.No/Date:0910036722 15.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

9	Case No.:26/44/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01561/AM09/	RLA File :22/24/040/00059/AM09/	Lic.No/Date:2210008587 16.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

10	Case No.:21/44/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01556/AM09/	RLA File :05/24/040/00663/AM09/	Lic.No/Date:0510234650 19.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

11	Case No.:22/44/82-ALC4/2008	Party Name:AKUMS DRUGS & PHARMACEUTICALS LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01557/AM09/	RLA File :05/24/040/00665/AM09/	Lic.No/Date:0510234676 19.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

12	Case No.:25/44/82-ALC4/2008	Party Name:VIVIN LABORATORIES PRIVATE LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01560/AM09/	RLA File :09/24/040/00288/AM09/	Lic.No/Date:0910036749 20.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

13	Case No.:10/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA	Meet No/Date:41/82-ALC4/2009	Status:Case
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		LIMITED	05.01.2010	Deferred
	HQ File :01/82/050/01574/AM09/	RLA File :09/24/040/00363/AM09/	Lic.No/Date:0910036805 22.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

14	Case No.:5/45/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01569/AM09/	RLA File :07/24/040/00435/AM09/	Lic.No/Date:0710062501 22.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

15	Case No.:8/45/82-ALC4/2008	Party Name:HETERO LABS LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01572/AM09/	RLA File :09/24/040/00389/AM09/	Lic.No/Date:0910036803 22.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

16	Case No.:12/45/82-ALC4/2008	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01576/AM09/	RLA File :09/24/040/00372/AM09/	Lic.No/Date:0910036817 23.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

17	Case No.:13/45/82-ALC4/2008	Party Name:MERCK LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Approved
	HQ File :01/82/050/01577/AM09/	RLA File :03/95/040/00866/AM09/	Lic.No/Date:0310503731 23.01.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/132/2009-PI-III dated 22.10.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
	Export product	Exp. Qty.	Sl.No.	Import items
	DL-Alpha Tocopheryl Acetate USP	1 Kg.	1.	2,3,5-Trimethyl Hydroquinone
			2.	Isophytol
	RA concerned may take further necessary action as per above decision of NC.			

18	Case No.:17/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA	Meet No/Date:41/82-ALC4/2009	Status:Case
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		LIMITED	05.01.2010	Approved
	HQ File :01/82/050/01581/AM09/	RLA File :09/24/040/00332/AM09/	Lic.No/Date:0910036834 27.01.2009	
	Decision :Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

19	Case No.:18/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Approved
	HQ File :01/82/050/01582/AM09/	RLA File :09/24/040/00368/AM09/	Lic.No/Date:0910036835 27.01.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

20	Case No.:1/46/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Approved																
	HQ File :01/82/050/01583/AM09/	RLA File :03/94/040/00969/AM09/	Lic.No/Date:0310504110 28.01.2009																	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/258/2008-PI-III dated 22.10.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-																			
	<table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td rowspan="3">Methyl (3S)-3-Amino-3(2,4,6-Trifluorophenyl)butanoate-tartrate salt (SCH-900511BC)</td><td rowspan="3">1 Kg.</td><td>1.</td><td>2,4,6-trifluoroacetophenone</td><td>1.07 kg</td></tr> <tr> <td>2.</td><td>R-(+)-2 Methyl-2-Propanesulfinamide</td><td>0.855 kg</td></tr> <tr> <td>3.</td><td>Titanium Tetracethylate</td><td>3.08 kg</td></tr> </tbody> </table>	Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	Methyl (3S)-3-Amino-3(2,4,6-Trifluorophenyl)butanoate-tartrate salt (SCH-900511BC)	1 Kg.	1.	2,4,6-trifluoroacetophenone	1.07 kg	2.	R-(+)-2 Methyl-2-Propanesulfinamide	0.855 kg	3.	Titanium Tetracethylate	3.08 kg			
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed																
Methyl (3S)-3-Amino-3(2,4,6-Trifluorophenyl)butanoate-tartrate salt (SCH-900511BC)	1 Kg.	1.	2,4,6-trifluoroacetophenone	1.07 kg																
		2.	R-(+)-2 Methyl-2-Propanesulfinamide	0.855 kg																
		3.	Titanium Tetracethylate	3.08 kg																
	RA concerned may take further necessary action as per above decision of NC.																			

21	Case No.:3/46/82-ALC4/2008	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Approved
	HQ File :01/82/050/01585/AM09/	RLA File :08/24/040/00210/AM09/	Lic.No/Date:0810077671 28.01.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

22	Case No.:4/46/82-ALC4/2008	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01586/AM09/	RLA File :08/24/040/00211/AM09/	Lic.No/Date:0810077672 28.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

23	Case No.:12/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01594/AM09/	RLA File :09/24/040/00384/AM09/	Lic.No/Date:0910036902 29.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

24	Case No.:8/48/82-ALC4/2008	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01613/AM09/	RLA File :34/24/040/00200/AM09/	Lic.No/Date:3410023355 03.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

25	Case No.:6/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01611/AM09/	RLA File :09/24/040/00366/AM09/	Lic.No/Date:0910036958 04.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

26	Case No.:10/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01615/AM09/	RLA File :09/24/040/00367/AM09/	Lic.No/Date:0910036968 05.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

27	Case No.:11/48/82-ALC4/2008	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01616/AM09/	RLA File :09/24/040/00327/AM09/	Lic.No/Date:0910036969 05.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

28	Case No.:12/48/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Approved
	HQ File :01/82/050/01617/AM09/	RLA File :09/24/040/00382/AM09/	Lic.No/Date:0910036970 05.02.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

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29	Case No.:25/48/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Transferred to Different Section
	HQ File :01/82/050/01630/AM09/	RLA File :05/24/040/00678/AM09/	Lic.No/Date:0510235994 06.02.2009	
	Decision :Case has already been transferred to NC-VII.			

30	Case No.:26/48/82-ALC4/2008	Party Name:T.C. HEALTH CARE PVT.LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01631/AM09/	RLA File :05/24/040/00645/AM09/	Lic.No/Date:0510235995 06.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

31	Case No.:21/48/82-ALC4/2008	Party Name:CENTURY PHARMACEUTICALS LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Approved
	HQ File :01/82/050/01626/AM09/	RLA File :34/24/040/00153/AM09/	Lic.No/Date:3410023427 09.02.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

32	Case No.:23/48/82-ALC4/2008	Party Name:CIRON DRUGS & PHARMACEUTICALS P. LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01628/AM09/	RLA File :03/94/040/01007/AM09/	Lic.No/Date:0310506348 09.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

33	Case No.:34/48/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01639/AM09/	RLA File :09/24/040/00402/AM09/	Lic.No/Date:0910037046 11.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

34	Case No.:21/49/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01663/AM09/	RLA File :03/94/040/01030/AM09/	Lic.No/Date:0310507849 18.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

35	Case No.:7/50/82-ALC4/2008	Party Name:SALICYLATES & CHEMICALS	Meet No/Date:41/82-ALC4/2009	Status:Case Deferred
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		PRIVATE LIMITED	05.01.2010	
	HQ File :01/82/050/01674/AM09/	RLA File :09/24/040/00404/AM09/	Lic.No/Date:0910037127 19.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

36	Case No.:1/51/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01687/AM09/	RLA File :22/24/040/00066/AM09/	Lic.No/Date:2210008674 20.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

37	Case No.:13/50/82-ALC4/2008	Party Name:ARKEMA PEROXIDES INDIA PRIVATE LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01680/AM09/	RLA File :04/24/040/00105/AM09/	Lic.No/Date:0410102480 20.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

38	Case No.:10/51/82-ALC4/2008	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01696/AM09/	RLA File :22/24/040/00068/AM09/	Lic.No/Date:2210008686 25.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

39	Case No.:4/51/82-ALC4/2008	Party Name:MERIT HEALTHCARE PVT. LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01690/AM09/	RLA File :03/95/040/00909/AM09/	Lic.No/Date:0310509173 25.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

40	Case No.:12/51/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Approved
	HQ File :01/82/050/01698/AM09/	RLA File :07/24/040/00632/AM09/	Lic.No/Date:0710063294 26.02.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

41	Case No.:13/51/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred

	HQ File :01/82/050/01699/AM09/	RLA File :07/24/040/00642/AM09/	Lic.No/Date:0710063296 26.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

42	Case No.:8/51/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Approved
	HQ File :01/82/050/01694/AM09/	RLA File :09/24/040/00430/AM09/	Lic.No/Date:0910037213 26.02.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

43	Case No.:28/1/82-ALC4/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01748/AM09/	RLA File :03/95/040/00963/AM09/	Lic.No/Date:0310510096 03.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

44	Case No.:24/1/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01744/AM09/	RLA File :09/24/040/00451/AM09/	Lic.No/Date:0910037365 12.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

45	Case No.:25/1/82-ALC4/2009	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01745/AM09/	RLA File :09/24/040/00441/AM09/	Lic.No/Date:0910037366 12.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

46	Case No.:27/1/82-ALC4/2009	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01747/AM09/	RLA File :03/95/040/00982/AM09/	Lic.No/Date:0310511508 16.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

47	Case No.:4/1/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01724/AM09/	RLA File :31/24/040/00331/AM09/	Lic.No/Date:3110037695	Defer

			16.03.2009	Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC			
48	Case No.:5/54/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01707/AM09/	RLA File :05/24/040/00746/AM09/	Lic.No/Date:0510237937 16.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
49	Case No.:7/54/82-ALC4/2008	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01709/AM09/	RLA File :08/24/040/00233/AM09/	Lic.No/Date:0810078677 16.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
50	Case No.:10/54/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01712/AM09/	RLA File :05/24/040/00769/AM09/	Lic.No/Date:0510238138 17.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
51	Case No.:11/54/82-ALC4/2008	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01713/AM09/	RLA File :08/24/040/00235/AM09/	Lic.No/Date:0810078764 18.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
52	Case No.:12/54/82-ALC4/2008	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01714/AM09/	RLA File :05/24/040/00712/AM09/	Lic.No/Date:0510238226 18.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
53	Case No.:8/1/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Approved
	HQ File :01/82/050/01728/AM09/	RLA File :34/24/040/00211/AM09/	Lic.No/Date:3410023742 18.03.2009	

Decision : Withdrawn as the case has already been approved by NC in its 19/82 meeting held on 04.08.2009.

54	Case No.:16/54/82-ALC4/2008	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01718/AM09/	RLA File :05/24/040/00615/AM09/	Lic.No/Date:0510238452 20.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

55	Case No.:42/1/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01762/AM09/	RLA File :03/94/040/01026/AM09/	Lic.No/Date:0310512522 20.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

56	Case No.:3/1/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01723/AM09/	RLA File :31/21/040/00430/AM09/	Lic.No/Date:3110037842 24.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

57	Case No.:49/1/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01769/AM09/	RLA File :03/95/040/01002/AM09/	Lic.No/Date:0310513238 25.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

58	Case No.:36/1/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/01756/AM09/	RLA File :34/24/040/00236/AM09/	Lic.No/Date:3410023843 26.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

59	Case No.:67/18/82-ALC4/2009	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00341/AM10/	RLA File :03/95/040/01043/AM09/	Lic.No/Date:0310514060 01.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

60	Case No.:44/18/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00318/AM10/	RLA File :09/24/040/00477/AM09/	Lic.No/Date:0910037637 09.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

61	Case No.:66/18/82-ALC4/2009	Party Name:CORVINE CHEMICALS & PHARMACEUTICALS LIMITED,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00340/AM10/	RLA File :07/24/040/00009/AM10/	Lic.No/Date:0710064113 13.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

62	Case No.:21/18/82-ALC4/2009	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00295/AM10/	RLA File :03/94/040/01082/AM09/	Lic.No/Date:0310515875 16.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

63	Case No.:69/18/82-ALC4/2009	Party Name:KUDOS CHEMIE LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00343/AM10/	RLA File :22/24/040/00001/AM10/	Lic.No/Date:2210008835 16.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

64	Case No.:4/5/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00037/AM10/	RLA File :34/24/040/00242/AM09/	Lic.No/Date:3410024018 22.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

65	Case No.:78/18/82-ALC4/2009	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Approved
	HQ File :01/82/050/00352/AM10/	RLA File :09/24/040/00013/AM10/	Lic.No/Date:0910037741 23.04.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/87/2009-PI-III dated 29.12.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Fosinopril Sodium	1 Kg.	1.	Trans-4-Hydroxy-L-Proline	1.592 kg
		2.	4-Dimethyl Amino Pyridine	0.114 kg
		3.	5% Palladium on Charcoal	0.078 kg
		4.	4-Phenyl-1-Butene	3.06 kg
		5.	Benzyl Bromo Acetate	4.20 kg
		6.	Cinchonidine	0.2379 kg
		7.	Trimethyl Silyl Chloride	3.301 kg
		8.	N,N-Dicyclohexyl Carbodimide	0.55 kg
		9.	2-Ethyl Hexanoic Acid Sodium Salt	0.230 kg
		10.	Propionyl Bromide	1.77 kg
		11.	Methanol	10.00 kg
		12.	Pyridine	2.00 kg
		13.	Acetone	8.00 kg
		14.	Di-isopropyl Ether	4.11 kg
		15.	Tetrahydrofuran	5.00 kg

RA concerned may take further necessary action as per above decision of NC.

66	Case No.:10/18/82-ALC4/2009	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00284/AM10/	RLA File :03/95/040/00042/AM10/	Lic.No/Date:0310518058 01.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

67	Case No.:11/18/82-ALC4/2009	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00285/AM10/	RLA File :03/95/040/01027/AM09/	Lic.No/Date:0310517971 01.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

68	Case No.:8/18/82-ALC4/2009	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00282/AM10/	RLA File :03/95/040/00940/AM09/	Lic.No/Date:0310518060 01.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

69	Case No.:16/14/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Approved
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HQ File :01/82/050/00186/AM10/		RLA File :09/24/040/00050/AM10/		Lic.No/Date:0910037893 13.05.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/289/2009-PI-III dated 29.12.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-						
Export product		Exp. Qty.	Sl.No.	Import items	Qty. allowed	
Oseltamivir Premix Each gram contains: Oseltamivir Phosphate equivalent to Oleltamivir 454.5 mg		1 Kg.	1.	Shikimic Acid	2.379 kg	
			2.	2,2-Dimethoxy Propane	0.0254 kg	
			3.	3-Pentanone	8.415 kg	
			4.	Trifluoromethane Sulfonic Acid	0.120 kg	
			5.	Triethyl Silane	1.77 kg	
			6.	Methanol	1.425 kg	
			7.	Methylene Chloride	7.99 kg	
			8.	Tetrahydrofuran	1.637 kg	
			9.	Dimethyl formamide	0.927 kg	
RA concerned may take further necessary action as per above decision of NC.						

70	Case No.:16/18/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00290/AM10/	RLA File :03/94/040/00104/AM10/	Lic.No/Date:0310520417 19.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

71	Case No.:35/18/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00309/AM10/	RLA File :03/94/040/00115/AM10/	Lic.No/Date:0310520711 21.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

72	Case No.:38/18/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00312/AM10/	RLA File :03/94/040/00101/AM10/	Lic.No/Date:0310520653 21.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

73	Case No.:39/18/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred

	HQ File :01/82/050/00313/AM10/	RLA File :03/94/040/00076/AM10/	Lic.No/Date:0310520964 22.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DC(MSME).			

74	Case No.:40/18/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00314/AM10/	RLA File :03/94/040/00068/AM10/	Lic.No/Date:0310520972 22.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DC(MSME).			

75	Case No.:41/18/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00315/AM10/	RLA File :03/94/040/00073/AM10/	Lic.No/Date:0310520968 22.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DC(MSME).			

76	Case No.:23/18/82-ALC4/2009	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00297/AM10/	RLA File :09/24/040/00457/AM09/	Lic.No/Date:0910038018 26.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

77	Case No.:36/18/82-ALC4/2009	Party Name:CHEMILL NUTRACEUTICALS PVT.LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00310/AM10/	RLA File :03/94/040/00148/AM10/	Lic.No/Date:0310521537 27.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

78	Case No.:14/18/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00288/AM10/	RLA File :03/95/040/00084/AM10/	Lic.No/Date:0310521745 28.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

79	Case No.:17/18/82-ALC4/2009	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00291/AM10/	RLA File :03/95/040/00124/AM10/	Lic.No/Date:0310522329	Defer

			02.06.2009	Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
80	Case No.:37/18/82-ALC4/2009	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00311/AM10/	RLA File :09/24/040/00053/AM10/	Lic.No/Date:0910038076 02.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
81	Case No.:42/18/82-ALC4/2009	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00316/AM10/	RLA File :09/24/040/00068/AM10/	Lic.No/Date:0910038079 02.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
82	Case No.:32/18/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00306/AM10/	RLA File :09/24/040/00410/AM09/	Lic.No/Date:0910038108 03.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
83	Case No.:26/18/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00300/AM10/	RLA File :03/94/040/00141/AM10/	Lic.No/Date:0310524174 15.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
84	Case No.:43/18/82-ALC4/2009	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00317/AM10/	RLA File :03/94/040/00018/AM10/	Lic.No/Date:0310524605 17.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
85	Case No.:20/18/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00294/AM10/	RLA File :03/94/040/00087/AM10/	Lic.No/Date:0310524765 18.06.2009	Defer Date:02.02.2010

Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.

86	Case No.:13/21/82-ALC4/2009	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00440/AM10/	RLA File :22/24/040/00014/AM10/	Lic.No/Date:2210009017 22.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

87	Case No.:71/18/82-ALC4/2009	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00345/AM10/	RLA File :22/24/040/00011/AM10/	Lic.No/Date:2210009016 22.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

88	Case No.:1/17/82-ALC4/2009	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00264/AM10/	RLA File :07/24/040/00135/AM10/	Lic.No/Date:0710065750 03.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

89	Case No.:2/17/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00265/AM10/	RLA File :09/24/040/00121/AM10/	Lic.No/Date:0910038452 06.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

90	Case No.:3/17/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00266/AM10/	RLA File :03/94/040/00279/AM10/	Lic.No/Date:0310527467 06.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

91	Case No.:4/17/82-ALC4/2009	Party Name:SARAF CHEMICALS LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00267/AM10/	RLA File :03/95/040/00207/AM10/	Lic.No/Date:0310527468 06.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

92	Case No.:5/17/82-ALC4/2009	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00268/AM10/	RLA File :03/95/040/00102/AM10/	Lic.No/Date:0310527449 06.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

93	Case No.:7/17/82-ALC4/2009	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00270/AM10/	RLA File :07/24/040/00051/AM10/	Lic.No/Date:0710065810 07.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

94	Case No.:8/17/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00271/AM10/	RLA File :05/24/040/00208/AM10/	Lic.No/Date:0510245316 08.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

95	Case No.:9/17/82-ALC4/2009	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00272/AM10/	RLA File :09/24/040/00101/AM10/	Lic.No/Date:0910038523 09.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

96	Case No.:10/17/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00273/AM10/	RLA File :05/24/040/00203/AM10/	Lic.No/Date:0510245516 10.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

97	Case No.:48/18/82-ALC4/2009	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00322/AM10/	RLA File :09/24/040/00118/AM10/	Lic.No/Date:0910038561 13.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

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98	Case No.:61/18/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00335/AM10/	RLA File :04/24/040/00057/AM10/	Lic.No/Date:0410106102 14.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

99	Case No.:80/18/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00354/AM10/	RLA File :34/24/040/00064/AM10/	Lic.No/Date:3410024680 15.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

100	Case No.:82/18/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00356/AM10/	RLA File :03/95/040/00079/AM10/	Lic.No/Date:0310529028 16.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

101	Case No.:87/18/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00361/AM10/	RLA File :05/24/040/00230/AM10/	Lic.No/Date:0510246091 17.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

102	Case No.:17/29/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00587/AM10/	RLA File :09/24/040/00436/AM09/	Lic.No/Date:0910038631 20.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

103	Case No.:89/18/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00363/AM10/	RLA File :05/24/040/00226/AM10/	Lic.No/Date:0510246173 20.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

104	Case No.:12/29/82-ALC4/2009	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:41/82-ALC4/2009	Status:Case Deferred
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			05.01.2010	
	HQ File :01/82/050/00582/AM10/	RLA File :09/24/040/00134/AM10/	Lic.No/Date:0910038660 23.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

105	Case No.:14/29/82-ALC4/2009	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00584/AM10/	RLA File :09/24/040/00111/AM10/	Lic.No/Date:0910038661 23.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

106	Case No.:15/29/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00585/AM10/	RLA File :09/24/040/00006/AM10/	Lic.No/Date:0910038659 23.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

107	Case No.:97/18/82-ALC4/2009	Party Name:KAJAY REMEDIES PVT. LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00371/AM10/	RLA File :03/94/040/00310/AM10/	Lic.No/Date:0310530334 23.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

108	Case No.:98/18/82-ALC4/2009	Party Name:KAJAY REMEDIES PVT. LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00372/AM10/	RLA File :03/94/040/00019/AM10/	Lic.No/Date:0310530340 23.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

109	Case No.:100/18/82-ALC4/2009	Party Name:VIVIN LABORATORIES PRIVATE LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00374/AM10/	RLA File :09/24/040/00139/AM10/	Lic.No/Date:0910038692 24.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

110	Case No.:101/18/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
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	HQ File :01/82/050/00375/AM10/	RLA File :07/24/040/00136/AM10/	Lic.No/Date:0710066165 24.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

111	Case No.:102/18/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00376/AM10/	RLA File :05/24/040/00243/AM10/	Lic.No/Date:0510246579 24.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

112	Case No.:104/18/82-ALC4/2009	Party Name:STERICAT GUTSTRINGS PVT. LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00378/AM10/	RLA File :05/24/040/00759/AM09/	Lic.No/Date:0510246636 27.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

113	Case No.:16/29/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00586/AM10/	RLA File :34/24/040/00068/AM10/	Lic.No/Date:3410024818 03.08.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

114	Case No.:13/29/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00583/AM10/	RLA File :34/24/040/00070/AM10/	Lic.No/Date:3410024898 12.08.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

115	Case No.:10/29/82-ALC4/2009	Party Name:SYMBIOTEC PHARMALAB LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00580/AM10/	RLA File :11/24/040/00012/AM10/	Lic.No/Date:1110020967 25.08.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

116	Case No.:21/29/82-ALC4/2009	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00591/AM10/	RLA File :09/24/040/00189/AM10/	Lic.No/Date:0910039075	Defer

			27.08.2009	Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
117	Case No.:22/37/82-ALC4/2009	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00765/AM10/	RLA File :03/95/040/00324/AM10/	Lic.No/Date:0310536409 07.09.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			
118	Case No.:2/29/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00572/AM10/	RLA File :08/24/040/00155/AM10/	Lic.No/Date:0810083127 25.09.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
119	Case No.:4/29/82-ALC4/2009	Party Name:INDIA GLYCOLS LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00574/AM10/	RLA File :05/23/040/00038/AM10/	Lic.No/Date:0510250014 29.09.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			
120	Case No.:5/29/82-ALC4/2009	Party Name:INDO PHYTOCHEM PHARMACEUTICALS	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00575/AM10/	RLA File :05/23/040/00055/AM10/	Lic.No/Date:0510250016 29.09.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
121	Case No.:6/29/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00576/AM10/	RLA File :08/24/040/00161/AM10/	Lic.No/Date:0810083230 30.09.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
122	Case No.:7/29/82-ALC4/2009	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00577/AM10/	RLA File :07/24/040/00229/AM10/	Lic.No/Date:0710067286 30.09.2009	Defer Date:02.02.2010

Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.

123	Case No.:8/29/82-ALC4/2009	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00578/AM10/	RLA File :07/24/040/00230/AM10/	Lic.No/Date:0710067287 30.09.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

124	Case No.:24/29/82-ALC4/2009	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00594/AM10/	RLA File :09/24/040/00247/AM10/	Lic.No/Date:0910039458 05.10.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

125	Case No.:25/29/82-ALC4/2009	Party Name:KAMUD DRUGS PVT.LIMITED.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00595/AM10/	RLA File :31/21/040/00198/AM10/	Lic.No/Date:3110040141 05.10.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

126	Case No.:30/29/82-ALC4/2009	Party Name:PROMED EXPORTS PVT.LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00600/AM10/	RLA File :05/24/040/00332/AM10/	Lic.No/Date:0510250305 06.10.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

127	Case No.:28/37/82-ALC4/2009	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00771/AM10/	RLA File :03/95/040/00432/AM10/	Lic.No/Date:0310540571 07.10.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

128	Case No.:2/33/82-ALC4/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00630/AM10/	RLA File :03/94/040/00451/AM10/	Lic.No/Date:0310541892 23.10.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

129	Case No.:5/33/82-ALC4/2009	Party Name:KORES (INDIA) LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00633/AM10/	RLA File :03/94/040/00516/AM10/	Lic.No/Date:0310542107 23.10.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

130	Case No.:7/33/82-ALC4/2009	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00635/AM10/	RLA File :03/94/040/00569/AM10/	Lic.No/Date:0310542418 26.10.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

131	Case No.:8/33/82-ALC4/2009	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00636/AM10/	RLA File :03/95/040/00282/AM10/	Lic.No/Date:0310542452 26.10.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

132	Case No.:9/33/82-ALC4/2009	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00637/AM10/	RLA File :09/24/040/00230/AM10/	Lic.No/Date:0910039712 27.10.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

133	Case No.:14/33/82-ALC4/2009	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00642/AM10/	RLA File :09/24/040/00262/AM10/	Lic.No/Date:0910039756 29.10.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

134	Case No.:15/33/82-ALC4/2009	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00643/AM10/	RLA File :09/24/040/00240/AM10/	Lic.No/Date:0910039761 29.10.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

135	Case No.:16/33/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00644/AM10/	RLA File :09/24/040/00222/AM10/	Lic.No/Date:0910039762 29.10.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

136	Case No.:1/35/82-ALC4/2009	Party Name:NEON LABORATORIES LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00691/AM10/	RLA File :03/95/040/00495/AM10/	Lic.No/Date:0310544646 09.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

137	Case No.:3/35/82-ALC4/2009	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00693/AM10/	RLA File :05/24/040/00350/AM10/	Lic.No/Date:0510252131 10.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

138	Case No.:4/35/82-ALC4/2009	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00694/AM10/	RLA File :03/95/040/00365/AM10/	Lic.No/Date:0310544960 11.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

139	Case No.:6/35/82-ALC4/2009	Party Name:SHREE BANKEY BEHARI LAL BOARD MILLS	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00696/AM10/	RLA File :05/24/040/00339/AM10/	Lic.No/Date:0510252282 11.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

140	Case No.:9/35/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Approved
	HQ File :01/82/050/00699/AM10/	RLA File :07/24/040/00298/AM10/	Lic.No/Date:0710068187 11.11.2009	
	Decision : Committee considered case as per agenda for ratification of norms and in light of its earlier decision taken in its 24/82 meeting held on 08.09.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			

Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed per unit of export product
Gemcitabine Hcl	1 Kg.	1.	4-Amino-1-(3,3-difluoro-4-hydroxy-5-(Hydroxymethyl) Tetrahydrofuran-2-yl)-1H-Pyrimidine-2-one (Technical Grade)	0.97 kg/kg

RA concerned may take further necessary action as per above decision of NC.

141	Case No.:31/35/82-ALC4/2009	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00721/AM10/	RLA File :09/24/040/00306/AM10/	Lic.No/Date:0910039891 12.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

142	Case No.:32/35/82-ALC4/2009	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00722/AM10/	RLA File :09/24/040/00299/AM10/	Lic.No/Date:0910039896 12.11.2009	DeferDate: 02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

143	Case No.:34/35/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00724/AM10/	RLA File :03/95/040/00448/AM10/	Lic.No/Date:0310545253 12.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

144	Case No.:35/35/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00725/AM10/	RLA File :03/94/040/00587/AM10/	Lic.No/Date:0310545337 12.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

145	Case No.:26/37/82-ALC4/2009	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00769/AM10/	RLA File :03/95/040/00503/AM10/	Lic.No/Date:0310545423 13.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

146	Case No.:2/37/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00745/AM10/	RLA File :07/24/040/00294/AM10/	Lic.No/Date:0710068389 19.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

147	Case No.:3/37/82-ALC4/2009	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00746/AM10/	RLA File :03/94/040/00606/AM10/	Lic.No/Date:0310546496 19.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

148	Case No.:5/37/82-ALC4/2009	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00748/AM10/	RLA File :09/24/040/00325/AM10/	Lic.No/Date:0910039975 19.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

149	Case No.:6/37/82-ALC4/2009	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00749/AM10/	RLA File :09/24/040/00326/AM10/	Lic.No/Date:0910039976 19.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

150	Case No.:9/37/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00752/AM10/	RLA File :03/94/040/00704/AM10/	Lic.No/Date:0310546649 19.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

151	Case No.:7/37/82-ALC4/2009	Party Name:AARTI ORGANIC	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00750/AM10/	RLA File :08/24/040/00209/AM10/	Lic.No/Date:0810084279 20.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

152	Case No.:10/37/82-ALC4/2009	Party Name:SHASUN CHEMICALS & DRUGS LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00753/AM10/	RLA File :04/24/040/00191/AM10/	Lic.No/Date:0410109528 23.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

153	Case No.:11/37/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00754/AM10/	RLA File :03/95/040/00513/AM10/	Lic.No/Date:0310546961 23.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

154	Case No.:13/37/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00756/AM10/	RLA File :03/95/040/00508/AM10/	Lic.No/Date:0310547176 24.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

155	Case No.:15/37/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00758/AM10/	RLA File :05/24/040/00368/AM10/	Lic.No/Date:0510253220 24.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

156	Case No.:16/37/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00759/AM10/	RLA File :09/24/040/00294/AM10/	Lic.No/Date:0910040009 24.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

157	Case No.:17/37/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00760/AM10/	RLA File :09/24/040/00244/AM10/	Lic.No/Date:0910040010 24.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

158	Case No.:18/37/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:41/82-ALC4/2009	Status:Case
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		05.01.2010	Approved	
HQ File :01/82/050/00761/AM10/	RLA File :09/24/040/00328/AM10/	Lic.No/Date:0910040011 24.11.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/93/2009-PI-III dated 15.06.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Furaniminium Bromide	1 Kg.	1.	Acetonitrile	1.58 kg
		2.	Isopropyl Alcohol	1.17 kg
		3.	Toluene	1.47 kg
		4.	Thionyl Chloride	0.68 kg
		5.	Chloroform	1.47 kg
		6.	Acetone	1.47 kg
		7.	Methanol	2.20 kg
RA concerned may take further necessary action as per above decision of NC.				

159	Case No.:19/37/82-ALC4/2009	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00762/AM10/	RLA File :03/94/040/00621/AM10/	Lic.No/Date:0310547351 25.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

160	Case No.:20/37/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00763/AM10/	RLA File :05/24/040/00367/AM10/	Lic.No/Date:0510253267 25.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

161	Case No.:25/37/82-ALC4/2009	Party Name:KDAC CHEM PVT LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00768/AM10/	RLA File :34/24/040/00130/AM10/	Lic.No/Date:3410025692 25.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

162	Case No.:23/37/82-ALC4/2009	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00766/AM10/	RLA File :09/24/040/00343/AM10/	Lic.No/Date:0910040046	Defer

			27.11.2009	Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
163	Case No.:24/37/82-ALC4/2009	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00767/AM10/	RLA File :09/24/040/00351/AM10/	Lic.No/Date:0910040047 27.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
164	Case No.:29/37/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00772/AM10/	RLA File :05/24/040/00328/AM10/	Lic.No/Date:0510253540 27.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
165	Case No.:30/37/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00773/AM10/	RLA File :05/24/040/00376/AM10/	Lic.No/Date:0510253557 27.11.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
166	Case No.:1/41/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00836/AM10/	RLA File :05/24/040/00408/AM10/	Lic.No/Date:0510254931 18.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
167	Case No.:2/41/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00837/AM10/	RLA File :05/24/040/00411/AM10/	Lic.No/Date:0510254932 18.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			
168	Case No.:3/41/82-ALC4/2009	Party Name:KUSUMA PHARMA	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00838/AM10/	RLA File :03/94/040/00808/AM10/	Lic.No/Date:0310551825 21.12.2009	Defer Date:02.02.2010

Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.

169	Case No.:4/41/82-ALC4/2009	Party Name:BALAJI AMINES LIMITED	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00839/AM10/	RLA File :31/24/040/00192/AM10/	Lic.No/Date:3110041170 21.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

170	Case No.:5/41/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00840/AM10/	RLA File :31/24/040/00188/AM10/	Lic.No/Date:3110041172 21.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

171	Case No.:6/41/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00841/AM10/	RLA File :08/24/040/00213/AM10/	Lic.No/Date:0810085114 21.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

172	Case No.:7/41/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00842/AM10/	RLA File :08/24/040/00258/AM10/	Lic.No/Date:0810085116 21.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

173	Case No.:8/41/82-ALC4/2009	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00843/AM10/	RLA File :31/24/040/00186/AM10/	Lic.No/Date:3110041177 21.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of C&PC.			

174	Case No.:9/41/82-ALC4/2009	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00844/AM10/	RLA File :05/23/040/00120/AM10/	Lic.No/Date:0510255017 21.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

175	Case No.:10/41/82-ALC4/2009	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00845/AM10/	RLA File :07/24/040/00360/AM10/	Lic.No/Date:0710069043 22.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

176	Case No.:11/41/82-ALC4/2009	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00846/AM10/	RLA File :07/24/040/00361/AM10/	Lic.No/Date:0710069044 22.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

177	Case No.:12/41/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00847/AM10/	RLA File :05/24/040/00412/AM10/	Lic.No/Date:0510255095 22.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

178	Case No.:13/41/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00848/AM10/	RLA File :05/24/040/00413/AM10/	Lic.No/Date:0510255096 22.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

179	Case No.:14/41/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:41/82-ALC4/2009 05.01.2010	Status:Case Deferred
	HQ File :01/82/050/00849/AM10/	RLA File :05/24/040/00414/AM10/	Lic.No/Date:0510255098 22.12.2009	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

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